

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:925  
ANSWERED ON:13.07.2004  
REPAIRING OF ROADS  
Chowdhury Shri Adhir Ranjan

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether Municipal Corporation of Delhi has failed miserably to repair the roads under its jurisdiction in Delhi/New Delhi even after obtaining Rs.100 crore from the Government and position of the roads is deteriorating day by day;
- (b) if so, the reasons thereof;
- (c) whether the Government of N.C.T. of Delhi propose to hand over the works relating to construction and strengthening of roads and maintenance to some reputed private companies; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT ( SHRI GHULAM NABI AZAD )

(a)&(b): The Municipal Corporation of Delhi (MCD) has reported that roads within its jurisdiction are repaired/improved from time to time and present conditions of the roads are satisfactory.

(c)&(d): The Govt. of NCT of Delhi has reported that presently the work of construction and strengthening of roads is done through the contractors selected either through open tenders from amongst registered contractors or from the short-listed agencies depending upon the quantum of work. The maintenance works are partly carried out through departmental labour and through contracts. It has a proposal to go in for `Comprehensive Road Maintenance` for approximately 100 Kms. through reputed private agencies.